

**NOTICE**

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in person at the Principal Seat at Bombay that from 8<sup>th</sup> July 2025 to 10<sup>th</sup> July 2025:

**I**

The Division Bench comprising of the **Hon'ble Shri Justice A. S. Gadkari and the Hon'ble Shri Justice Rajesh S. Patil** will be available for judicial work **in the Morning Session only**. Urgent mentioning and placing of the matters, if any, is allowed **in the Morning Session**.

**II**

In the Afternoon Session, i.e., at 3.00 p.m., the Specially constituted Division Bench comprising of the **Hon'ble Shri Justice A. S. Gadkari and the Hon'ble Dr. Justice Neela Kedar Gokhale** will take up the fixed matters.

**III**

In the Afternoon Session, i.e., at 3.00 p.m., the **Hon'ble Shri Justice Rajesh S. Patil** will sit Singly **in Court Room No. 30-Annex and** take up the matters pertaining to Single Bench, as per the board to be notified separately.

Dated this 7<sup>th</sup> day of July 2025

By Order

sd/-  
**(P. P. Bhaidkar)**  
I/c. Prothonotary & Sr. Master  
High Court, Original Side,  
Bombay.

sd/-  
**(H. M. Bhosale)**  
Registrar (Judl-I)  
High Court, Appellate Side,  
Bombay.